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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 78-A/2016 with TP No. 78/397-398/NCLT/AHM/2016 (New)
CA No. 311/2014 with CP No. 40/397-398/CLB/MB/2014 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017**

Name of the Company: Tarjit Singh Bath & Ors.
V/s.
Surya Salt Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

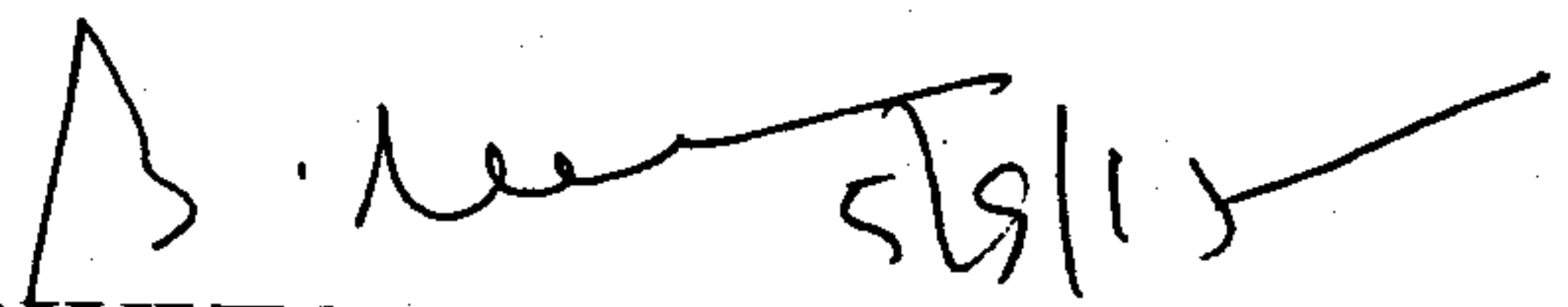
ORDER

None present for both sides.

Petitioner filed written arguments.

For filing written arguments of Respondents.

List the matter on 10.10.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 5th day of September, 2017.